## GOVERNMENT OF INDIA MICRO, SMALL AND MEDIUM ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:4588 ANSWERED ON:03.05.2012 PROPOSAL FOR KSEDM Thomas Shri P. T.

## Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether the Government of Kerala had requested central assistance for Kerala State Entrepreneur Development Mission (KSEDM);

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

## Answer

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH)

(a): Yes, Madam.

(b): The Government of Kerala sought the assistance of the Ministry of Micro, Small & Medium Enterprises to sanction an amount of Rs.250.00 Crore towards payment of interest subsidy to 10,000 micro and small enterprises to be set up by the entrepreneurs under the auspices of the Kerala Financial Corporation and for providing training to 50,000 entrepreneurs.

(c): As regards the funds sought for interest subsidy, the Ministry has no scheme under which lump sum interest subsidy, as requested for by the Government of Kerala, can be provided. However, Government of Kerala may consider utilizing the benefits under the "Interest Subsidy Eligibility Certificate (ISEC) Scheme" of the Khadi and Village Industries Commission (KVIC) which extends support to Khadi & Polyvastra Sectors.

With regard to training, Kerala Government proposes to conduct the Entrepreneur Development training programmes through the Mission. However, such Entrepreneurship-cum-Skill Development Training Programmes (ESDP) are already being conducted at:-

(i) the 3 National level Entrepreneurship Development Institutes (EDIs) viz. National Institute for Entrepreneurship & Small Business Development (NIESBUD), NOIDA, National Institute for Micro, Small and Medium Enterprises (Ni-MSME), Hyderabad, and Indian Institute of Entrepreneurship (IIE), Guwahati;

(ii) Training Institutions established by Partner Institutions (PIs) of national level EDIs;

(iii) Training-cum-Incubation Centers (TICs) set up by the National Small Industries Corporation (NSIC) Ltd.;

(iv) Training-cum-Incubation Centers (TICs) set up by Franchisees of NSIC; and

(v) Other Training Institutions.

Financial assistance is being provided to them for this purpose under the Ministry's Scheme "Assistance to Training Institutions". KITCO Ltd. (formerly Kerala Industrial and Technical Consultancy Organization Ltd.), Cochin (a Partner Institute of Ni-MSME, Hyderabad) is already being provided financial assistance under the Scheme to conduct training programmes.

The Ministry is, therefore, of the view that Government of Kerala may avail the benefits under the Scheme "Assistance to Training Institutions" as also the training facilities available with the national level EDIs of the Ministry as well as Partner or Other Institutions to meet their training requirements.